

Grant of Interim Relief to Central Government Employees

5361. SHRIMATI V. JEYALAKSHMI: Will the Minister of FINANCE, AND REVENUE AND BANKING be pleased to state:

(a) whether pending the report to be submitted by the Committee set up to review the cost of living index, Government have considered the question of granting interim relief to the Central Government employees to enable them to set off the increased cost of living in the light of the spiralling prices;

(b) if so, the decision taken in this regard; and

(c) if the answer to (a) above be in the negative the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

(c) According to the dearness allowance formula recommended by the Third Pay Commission, dearness allowance was payable to the Central Government employees after every 8 point increase above 200 points in the 12-monthly average of the All-India Average Consumer Price Index for Industrial Workers (General) (1960=100). The 13 instalments of dearness allowance which Central Government employees are in receipt at present on the basis of the formula are in full and final settlement of price rises upto the average index level of 304. Therefore, the question of payment of any interim relief to the employees in the meantime does not arise.

Declaring of Visakhapatnam as B-2 City

5362. SHRI DRONAMARAJU SATYANARAYANA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the population of Visakhapatnam now exceeds five lakhs; and

(b) if so, whether Government propose to declare Visakhapatnam as a B-2 city?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). For classification of a city as a B-2 class city for the purpose of payment of house rent allowance and compensatory (city) allowance to the Central Government employees its population as revealed in the last decennial census should exceed 4 lakhs. As per 1971 census, the population of Visakhapatnam Urban Agglomeration was only 3,63,467 and that of its Municipality was 3,52,504. Visakhapatnam does not, therefore, qualify for being classified as a B-2 city.

राष्ट्रीयकरण के बाद पंजाब नेशनल बैंक द्वारा दिये गये विज्ञापन

5363. श्री राम नरेश कुशवाहा: क्या कित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि:

(क) पंजाब नेशनल बैंक के राष्ट्रीयकरण के बाद से वर्तमान मैनेजर की नियुक्ति से पूर्व तक प्रति वर्ष कितने विज्ञापन दिये गये थे और उन विज्ञापनों पर कितनी धनराशि खर्च की गई; और

(ख) वर्तमान मैनेजर के पदग्रहण के बाद में कुल कितने विज्ञापन दिये गये और वे विज्ञापन किन-किन समाचार-पत्रों को दिये गये हैं?

कित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल): (क) 19 जुलाई, 1969 अर्थात् देश के बड़े-बड़े 14 भारतीय बैंकों के राष्ट्रीयकरण की तारीख से 31 जुलाई, 1975 अर्थात् वर्तमान अध्यक्ष द्वारा कार्यभार सम्भालने की तारीख तक की अर्थात् के वीराम पंजाब नेशनल बैंक ने 34,77,79.90 रुपये की लागत पर, सामान्य समाचार विज्ञापन,